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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.442/BB/2018	For admission	Sec 252	M/s Norvik Pharmaceutic als Pvt Ltd	Thirupal Gorige PCS	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

THIRUPAL GORIGE Petitioner
PCS 9448384064



RESPONDENT/s:

ORDER

Heard Shri Thirupal Gorige, PCS for the Petitioner. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner counsel to collect notice and serve it on ROC, Karnataka and file proof of service. ROC is directed to file his report within 3 weeks. Post the case on 21.08.2018.


Member(T)

Prema Murray


Member (J)